

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

50(ND)14

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2018.**

**NAME OF THE COMPANY: M/s. Ashok Kumar Gupta & Ors. V/s. M/s.
Meta Plast Engineering Pvt. Ltd. & ors.**


SECTION OF THE COMPANIES ACT: 397-398

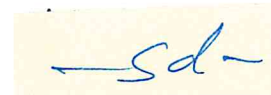
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for Petitioner: Mr. Rajiv Bahl, Advocate
Present for Respondent: Ms. Nitika Gupta, Advocate

ORDER

Matter be listed today for final arguments. Request for adjournment is being made on behalf of the ld. Counsel for the respondent. At request adjourned to 16th April, 2019


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**

(Ginni)